प्रश्नोतर से संबंधित परिशिष्टट परिशिष्टट 'सत्रह' प्रश्न सं. [क. 621]

प्रपत्र-अ

सदन में उत्तर देने का दिनांक : 28/11/2017

विषय:- कृषि कार्यों हेतु अस्थाई कनेक्शनों के संबंध में-तारांकित विधानसभा प्रश्न क्रमांक 621 द्वारा माननीय विधायक श्री शैलेन्द्र पटेल।

दिनांक 30-08-2013 को अधिस्चित मध्य प्रदेश विद्युत प्रदाय संहिता 2013 की कंडिका 4.48 के तहत कृषि उपयोग हेतु अस्थायों संयोजन प्रदाय किए जाते हैं। उक्त कंडिका के प्रावधानों के तहत उपभोक्ता को प्रचितत टैरिफ आदेश के अनुसार प्रस्तावित संयोजन अविध हेतु भुगतान योग्य सम्पूर्ण देयक राशि का अग्रिम भुगतान करना अनिवार्य है। मध्य प्रदेश विद्युत नियामक आयोग द्वारा वितीय वर्ष 2017-18 हेतु जारी टैरिफ आदेश के अनुसार उपभोक्ता को अस्थायी सिंचाई संयोजन हेतु 3 माह की सम्पूर्ण देयक राशि अग्रिम जमा कराया जाना अनिवार्य है। मध्य प्रदेश विद्युत नियामक आयोग द्वारा जारी टेरिफ आदेश वर्ष 2017-18 के अनुसार उपभोक्ता जो एक माह एवं 2 माह के अस्थाई सिंचाई संयोजन लेना चाहते है वे न्यूनतम तीन माह की अग्रिम राशि का भुगतान कर संयोजन प्राप्त कर सकते है। उपभोक्ता द्वारा अस्थायी सिंचाई संयोजन लेने के उपरांत यदि संयोजन विच्छेदन हेतु आवेदन दिया जाता है तो सत्यापन उपरांत संयोजन विच्छेदित कर प्राप्त अग्रिम में से देय राशि के समायोजन उपरांत शेष राशि का भुगतान आवेदक को किया जाता है। म.प्र.शासन ऊर्जा विभाग के पत्र क. एफ-3-13/2015/तेरह, भोपाल दिनांक 03/11/2017 द्वारा जारी निर्देशों के अनुरुप वर्तमान में दो माह तक के कनेक्शन के लिए 02 माह की अग्रिम राशि जमा करवाकर अस्थाई कनेक्शन प्रदाय किये जा रहे है।

र्नुअनुभाग अधिकारी म.प्र. शासन, ऊर्जा विभाग, मंत्रालय, भोपाल तार्राष्ट्र के इंड क्रांस ८२। सान्त्रीम विद्यापन ध्री शोलेंड परेक

547. B 371.10 Q. NO. 624 10238 RURAL 2-NI 4430 24596 7700 URBAN 1-11 Amt.in Rs. 374 468 156 312 468 624 780 259 499 749 998 BILLING OF TEMPORARY AGRICULTURE PUMP CONNECTION IN RURAL AREA 422 528 176 352 528 784 880 282 563 845 1736 BILLING OF TEMPORARY AGRICULTURE PUMP CONNECT 10N IN URBAN AREA Three Phase Agri Temp. Rates for Agri Pump/Thresher Consumers (AS PER TARIFF EFF. 10/04/2017, SUBSIDY As per GoMP Energy Dept.order No 2407 dated 18/04/2017) Temporary Advance Recoverable from consumer (AS PER TARIFF EFF. 13/04/2016, SUBSIDY As per GDMP order No 2407 dated 18/04/2017) 28.W.73 Temporary Advance Recuvrable from consu \$993 MPMKVVCL Bhopal 5-M 4875 27251 8531 4-M 5-M 4400 5500 24596 30745 7700 6625 As Per Tariff Schedule LV-5 21801 6825 2-M 3-M 2-M 2209 3300 12298 18447 3850 3775 1-h1 2-M 975 1950 5450 10901 4510 8814 1-M 1100 5149 1925 5-M 3300 18447 5775 .LM 2640 14758 4620 5371 7953 10536 13-16 5.10 2-M 3-M 1170 1755 5549 9810 2048 3071 ECharges-(Rs. 5.59. 3.84/1)

1.173-73.84

LTCS(10% of EC)

RC/OC-per connection Rs 200.
Appln, Fee-per connection Rs 5.
Total Rs 45/per HP | | ECharges-(Rs. 5.59- 3.84/1) | 1.75+9.38 | 1.75+9.38 | LTCS(1095-01EC) | RCJOC_per connection Rs. 209. | Appl. Pee-per connection Rs. 51. Rs 45/per HP p Month C. 16/unit \$ 59 75/1) Rural Urban Subsidy-Monthly Fix Charges Subsidy-FCA Subsidy - Rate Subsidy-Monthly Fix Units/HP/Nionth

31187 39057 1. Monthly Fixed Charges, FCA Charges if applicable, will be informed time to time) must be billed & compensated as subsidy on Agriculture Pump Connections as per GuMP order dated 1804/2017; 19631 2-1488 2. Please ensure billing/recovery of ICCA charges as per revision in next quarters.
3. M capacitor of proper rating (as per Supply Codes,2012) is installed and working, no LTCS should be charged 4. NO T/C should be given from domestic feeler, where/feeder sepration work has completed.
5. Advance payment for Temp, conn. must be taken minimum for 3 months as per tariff order.

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म.प. शासन्, ऊर्जा विभाग, मंत्रालिय, भोषाल